translates to about ₹ 34000 per MT at factory gate as against domestic ex-mill price of ₹ 34000 per MT in the coastal States. On imposition of 20% customs duty, export of sugar will be costlier by about more than ₹ 6500 per MT making it commercially unviable.

(c) Yes, Sir. In anticipation of expected fall in sugar production during 2016-17 sugar season, Government imposed customs duty to discourage export and conserve stocks of sugar in the country.

(d) Yes, Sir. Due to strengthening of ex-mill prices of sugar in the range of ₹ 3350-3450 per quintal in coastal States and imposition of 20% customs duty, there has been hardly any exports of sugar.

## Setting up of food godowns and storage units

1408. DR. V. MAITREYAN: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether Government is providing financial, technological and logistic support for setting up of food godowns and storage units, if so, the details thereof;

(b) the funds allocated, disbursed and utilised for setting up of such food godowns and storage units in the last five years, year-wise and State-wise; and

(c) the various methods adopted by the centre to procure, protect and distribute food products and other essential commodities through public distribution?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY): (a) Under the Private Entrepreneur Guarantee (PEG) scheme, godowns are constructed through private investors, CWC, SWCs which are hired by Food Corporation of India (FCI) for a guaranteed period of 10 years. A capacity of 134.83 Lakh MT (LMT) has already been constructed under this scheme.

A Viability Gap Funding (VGF) model under PPP mode is also being used for construction of steel silos on FCI land. Under this model, there is a provision for providing 20% of the project cost as Viability Gap Funding by the Ministry of Finance, GOI. The party which quotes minimum amount of grant (VGF) or offers highest premium to FCI in their bid is selected for undertaking the project.

Under Plan scheme, funds are being provided to FCI and State Governments for construction of godowns, specifically in the North Eastern Region and a few other States, where PPP mode was not found to be practical. As on 30th June, 2016, a total capacity of 1.14 Lakh MT in North East and 0.20 Lakh MT in other than North East has been completed.

(b) No VGF has been provided as yet under Silo project of FCI.

Written Answers to

In case of godowns constructed by FCI under plan scheme, funds are released to FCI for all States in lump-sum as equity and not State-wise. The year-wise details for last 5 years are given below:

## (₹ in Crore)

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Year	Funds released to FCI								
	Funds allocated	Funds released	Funds utilized*						
2012-13	23.28	23.28	30.36						
2013-14	3.00	3.00	41.96						
2014-15	86.84	86.84	77.47						
2015-16	68.39	67.70	37.31						
2016-17	52.00	-	-						
Total	233.51	180.82	187.10						

\* includes carried forward funds.

The details of funds released year-wise and State-wise to State Governments for construction of godowns in the last five years are given in the Statement (*See* below).

(c) Paddy, wheat and coarse grains are procured for public distribution system. Procurement operations are undertaken by FCI and various State agencies in the mandi/ purchase centers. Foodgrains conforming to the prescribed specifications (quality criteria) are procured at Minimum Support Price (MSP). At present there are two systems of procurement namely Decentralised and Non-Decentralised. Under Non-Decentralised procurement system, the foodgrains are procured by FCI directly or through the State Government agencies and taken into stock by FCI. Under Decentralised procurement system, procurement is done by the State agencies and only the surplus foodgrains over the State's requirement is taken over by FCI for dispatch to other regions.

Foodgrains procured are stored scientifically in godowns and their quality is checked periodically. Necessary curative/preventive treatments like fumigation and spraying of insecticides is done to maintain quality and to avoid loss due to pests/ rodents.

FCI releases food grains to the States/Union Territories (UT) as per the allocation issued by the Government of India from time to time. Records of quantity and quality are maintained during such transfer of stocks. The responsibility of distributing foodgrains to the identified beneficiaries rests with the respective State/UT Government.

## Statement

The details of funds released to State Governments year-wise and State-Wise for the last five years

Sl. No. States		2012-13		2013-14		2014-15		2015-16			2016-17				
	alloca- r	Funds F relea- ut sed		Funds alloca- ted		Funds utilised				Funds alloca- ted		Funds utilised			Funds utili- sed
									sed						
1. Assam	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2. Mizoram	-	-	-	-	-	-	2.00	2.00	2.00	-	-	-	1.64	1.64	-
3. Meghalaya	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4. Sikkim	-	-	-	-	-	-	0.55	0.55	0.53	-	-	-	-	-	-
5. Tripura	8.00	8.00	8.00	-	-	-	0.67	0.67	0.67	10.50	10.50	4.00	-	-	-
6. Arunachal Pradesh	-	-	-	-	-	-	1.78	1.78	1.78	1.11	1.11	-	-	-	-
7. Nagaland	2.00	2.00	-	-	-	-	-	-	-	-		-	-	-	-
Total	10.00	10.00	8.00	-	-	-	5.00	5.00	4.98	11.61	11.61	4.00	1.64	1.64	-

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